

**R.O.C.No.20/2013/Con.B1/  
Spl.Cell/B2**

**SENIOR CIVIL JUDGES  
PROMOTION  
TRANSFER & POSTING**

**NOTIFICATION No. 27 / 2014**

**I**

The Government in G.O.Ms.No.731, Home (Courts.II) Department, dated 03.10.2012 have issued orders sanctioning the constitution of one Special Court for trial of cases under Prevention of Corruption Act at Sivaganga in Sivaganga District and in G.O.(Ms)No.1060, Home(Courts.II) Department, dated 02.12.2013 have issued orders for revalidation of the orders issued in the aforesaid G.O.

Ms. M.Anbu Selvi, Sub Judge, Sivaganga is transferred and posted as Special Judge, Special Court for trial of cases under Prevention of Corruption Act, Sivaganga in the said newly sanctioned Court.

**II**

Thiru P.Swaminathan, Civil Judge, functioning as Judicial Magistrate No.II, Sattur, is promoted to the cadre of Senior Civil Judge and on promotion as Senior Civil Judge, he is posted as Sub Judge, Sivaganga vice Ms.M.Anbu Selvi, transferred.

**HIGH COURT, MADRAS.  
DATED : 12.02.2014.**

**Sd/- P.KALAIYARASAN  
REGISTRAR GENERAL**

**R.O.C.No.789-A/2014-B2**

**DISTRICT JUDGE**  
**TRANSFER & POSTING**

**NOTIFICATION No. 28 / 2014**

Thiru T.Ponprakash, Additional District Judge and Presiding Officer, Principal Special Court under E.C. Act, Madurai is transferred and posted as I Additional District Judge (PCR), Thanjavur in the existing vacancy.

**HIGH COURT, MADRAS.**  
**DATED:12.02.2014**

**Sd/- P.KALAIYARASAN**  
**REGISTRAR GENERAL**